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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 220/16	
PETITION NUMBER	:	TP 206/17	
NAME OF THE PETITIONER (S)	:	ZIGMA MODULAR SYSTEMS PVT. LTD.	
NAME OF THE RESPONDENT (S)	:	--	
UNDER SECTION	:	391/394	
S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE

None appeared for the Petitioner Company. Petitioner Company called, absent. No representation. Fresh notice to Petitioner Company. This is a case transferred from the Hon'ble High Court of Karnataka, Registry is directed to issue notices to the Petitioner Company, OL, ROC and RD.

Posted to 30.03.2017.


MEMBER (J)


MEMBER (T)